

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 11888 of 2014- DB

(Arising out of OIO-VAD-EXCUS-002-COM-070-071-13-14 dated 17/02/2014 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-II)

Unimed Technologies Ltd

Baska Ujeti Road,
Village : Ujeti, Taluka : Halol,
Panchmahal, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Vadodara-ii

1st Floor... Room No.101,
New Central Excise Building,
Vadodara,Gujarat-390023

.....Respondent

APPEARANCE:

Shri, A.B. Nawal, Cost Accountant for the Appellant
Shri Rajesh K Agarwal, Superintendent(AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 16.08.2023/17.08.2023
DATE OF DECISION: 12.09.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 11470 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**